ORDER

The President is pleased to terminate the term of Shri R. V. Sreejith, Central Government Counsel for High Court of Kerala with effect from 11.11.2021, consequently his name occurring in this Department's earlier Order No. J-11017/9/2021-Judicial dated 03.11.2021 in List-'B' at serial number 25, stands deleted.

2. Hindi version of this order will follow.

(R. K. Srivastava)
Joint Secretary & Legal Adviser

Copy for information to:

1. PS to MLJ/ PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/PS to all Addl. Secretary/Joint Secretary of Department of Legal Affairs.
2. The Incharge, Branch Secretariat, Chennai.
3. The Asst. SGI, High Court of Kerala, Shri Manu S.
5. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "List of empanelled Advocates".
6. Hindi Section, Department of Legal Affairs, for translation of this order.
7. Office/spare copies.

(D. Srinivas)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dia@nic.in